

Annexure-1

Name of the corporate debtor: ALCOB India Private Limited

Date of commencement of CIRP: 23/02/2026

List of creditors as on: 30/03/2026 (Report under rule 13(1))

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Maharashtra	16/03/2026	13,50,14,784.70	13,50,14,784.70	Secured	13,50,14,784.70	NA	No	100%	NA	Nil	-	Nil	Provisionally Admitted

Rajesh Shah

Interim Resolution Professional

Alcob India Private Limited

(Undergoing Corporate Insolvency Resolution Process)

E-mail ID: alcob.cirp@gmail.com

IBBI Registration No.: IBBI/IPA-002/IP-N00592/2018-19/11881